

MC No. 306 of 2013
IN WA No. 33 of 13

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Smti S Bhattacharjee, Advocate, present for the
applicant.

Issue notice to the respondent Smti Selina N. Marak.

List after service of notice on the respondent.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

PIL No.2 of 2011

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri HL Shangreiso,
Advocate, present for the respondent.

List in the week commencing from 07.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

PIL No.3 of 2013

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri DM Roy Doloi,
Advocate, present for the petitioner.

List on 04.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WA No.9 of 2013

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri BK Deb Roy, Advocate, present for the
appellant.

Shri ND Chullai, Sr. GA, present for the respondents.

Adjourned at the request of Shri BK Deb Roy,
Advocate, present for the appellant.

List this appeal for final hearing on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WA No.18 of 2012

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri N Mozika,
Advocate, present for the appellant.

List on 07.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WA No.23 of 2013
IN WP(C)No. 329 of 2012

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri B Deb,
Advocate, holding the brief for Shri SC Shyam, CGC,
for the respondent.

List this appeal on 04.10.2013 for final
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WA No.32 of 2013

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri AR Medhi, Advocate, present for the appellant.

Notices issued to respondents No. 2 to 8 by Registered Post are not received back.

Let it be awaited for a month from the date the same were sent by Registered Post.

List this appeal on 30.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WA No.33 of 2013
IN WP(C)No. 312 of 2011

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Smti S Bhattacharjee, Advocate, present for the
appellant.

This writ appeal is directed against the order dated
08.08.2013 passed by the learned Single Judge in
WP(C)No(SH) 312 of 2011.

Heard.

Admit the appeal.

Issue notice to the writ petitioner/respondent Smti
Selina N. Marak.

List after service of notice on the respondent.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WA No.64 of 2011

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri H Abraham,
Advocate, on behalf of Shri K Khan, GA.

List in the week commencing from 30.09.2013 for
final hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WP(C)No. 119 of 2012

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SD Upadhaya, Advocate, present for the petitioner.

Shri ND Chullai, Sr. GA, present for the State respondents.

Learned counsel for the petitioner prays for and is allowed to get served notices by publication in the news paper on the respondents No. 4 to 6, on the ground that they are avoiding to accept notices for which, an attempt was made in compliance with the Court's order dated 30.08.2013.

List on 01.11.2013. Meanwhile, the respondent Nos. 1 and 2 are also allowed to file counter affidavits.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WP(C)No. 126 of 2013

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri HL Shangreiso, Advocate, present for the
petitioner.

Shri R Deb Nath, CGC, present for respondent No.
1.

A counter affidavit has been filed on behalf of the
respondent today. The same will be taken on record.

Learned counsel for the petitioner prays for and is
allowed two weeks' time to file rejoinder affidavit.

List on 09.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WP(C)No. 245 of 2013

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri M Chanda, Advocate, present for the
petitioner.

Shri R Deb Nath, CGC, present for the
respondents.

Learned counsel for the respondents prays for and
is allowed further four weeks' time to file counter
affidavit.

List on 06.11.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

WP(C) No.356 of 2012

27.09.2013

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Ms. L Warjri,
Advocate, present for the petitioner.

List on 07.10.2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
27.09.13

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IN WA No. 33 of 13

27.09.2013

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and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Smti S Bhattacharjee, Advocate, present for the
applicant.

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List after service of notice on the respondent.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

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27.09.13

WA No.33 of 2013
IN WP(C)No. 312 of 2011

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appellant.

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CHIEF JUSTICE

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27.09.13